

DIVISION BENCH  
COURT - I

O-229

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/657(KB)2018  
COMP.APPL/763(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> MARCH, 2023, 10:30 A.M**

|                  |   |
|------------------|---|
| IN THE MATTER OF | NARPAT SINGH SURANA<br>VS<br>M.L. CHOPRA SHIPPING PVT. LTD. & ORS |
| UNDER SECTION    | SEC. 241(1)<br>SEC. 242(4)  |

**Appearances (via video conferencing/physical)**

Mr. Arik Banerjee, Adv. : For Petitioner  
Ms. Shreyashi Maity, Adv.

Ms. Rashmi Bothra, Adv. : For Respondent Nos. 1,2 and 3  
Ms. Jayabrata Mukherjee, Adv.

Mr. Rajib Mullick, Adv. : For Respondent No. 4  
Ms. Sonia Mukherjee, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. Pleadings are complete in the matter.
3. Post this matter on **13/04/2023**.

**Balraj Joshi**  
Member (Technical)

**Rohit Kapoor**  
Member (Judicial)